

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5647/2019

STATE OF U.P.

Petitioner(s)

VERSUS

PRAMOD KUMAR SHARMA & ORS.

Respondent(s)

)

Date : 19-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr R.K.Gupta, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

Mr Ajeet Pandey, Adv.
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 & 2 have already filed counter affidavit.

Ld. Counsel for the petitioner seeks four weeks time to file Death certificate in respect of respondent no.3 (accused-dead). If Death Certificate is not filed within four weeks time, registry to process the matter for listing before the Hon'ble Judge in Chamber for orders. If Death Certificate is filed within four weeks time, registry to process the matter for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar